**Annexure-7**

**Name of the corporate debtor:**PACER SECURE SERVICES PRIVATE LIMITED

**Date of commencement of CIRP:** 02/04/2024

**List of creditors as on:** 08/05/2024

**List of operational creditors (Government dues)**

**(Amount in ₹)**

| Sl. No. | Details of claimant | | Details of Claims received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Trade & Taxes (GST) | Govt. of NCT of Delhi | 18-04-2024 | 85,93,428 | 85,93,428 | Operational creditor | No | NIL | NIL | NIL | NIL | NIL | Claim admitted on provisonal basis as books of account of CD not available. |
| 2 | EPFO | Govt. of India | 18-04-2024 | 3,46,534 | 3,46,534 | Operational creditor | No | NIL | | | | | |
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| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | **Total** | | **89,39,962** | **89,39,962** | | | **0** | | | | | |
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RAJESH GUPTA

Digitally signed by RAJESH GUPTA
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